

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.6
CA(CAA)/2(MP)2022

Order under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

3B Blackbio Biotech India Ltd
Kilpest India Ltd

.....Applicants

Order delivered on 12/05/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the Applicants : Ld. Adv. Ms. Dharmistha N Raval
For the Respondent :

ORDER

We heard the Learned Counsel for the Applicant.

The order is reserved.


KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)


MADAN B. GOSAVI
MEMBER (JUDICIAL)

Braj Mohan /Neeraj